

IN THE HIGH COURT OF ORISSA, CUTTACK

NOTICE

As directed, it is hereby informed that the following cases will be taken up before the Division Bench of Hon'ble Mr. Justice Dixit Krishna Shripad and Hon'ble Mr. Justice Chittaranjan Dash at 11.15 A.M. today, the 8th May, 2026.

**COURT NO - XXV (1ST FLOOR)
AT 11:15 AM
THE HON'BLE MR. JUSTICE DIXIT K.S.
THE HON'BLE MR. JUSTICE CHITTARANJAN DASH**

FOR ORDERS

- | | | | |
|-------------|---|--|--|
| 1) | WA/658/2025
(I.A. No.-1705/2025 is at flag "A" for condoning the delay of 157 days. I.A. No.-1706/2025 is at flag "B" for dispensing with filing of C.Copy. Along with WP(C)-22786/2024 (a disposed of case)mention | NATIONAL HEALTH MISSION,
BBSR
Vs
MANIKA PEDA | RAMDAS ACHARY
N.BARIK,P.AGRAWAL

SUBHADUTTA
ROUTRAY,B.SINGH,S.SEKHA
R,J.BISWAL,M.PANDA,CHAR
VI,S.SWAIN,S.B.DASH
RAMDAS ACHARY
N.BARIK, P.AGRAWAL |
| WITH | WA/761/2025
(I.A No. 1804 of 2025 is at flag "A" for condonation of delay of 166 days. I.A No. 1805 of 2025 is at flag "B" for dispensing with filing of C.Copy of impugn Order. Alongwith W.P.(C)- 23030 of 2024 (A disposed of case). | NATIONAL HEALTH MISSION,
ODISHA

KAMINI MAHAKUL | SUBHADUTTA
ROUTRAY,B.SINGH,S.SEKHA
R,J.BISWAL,M.PANDA,CHAR
VI,S.SWAIN,S.B.DASH |

THE HIGH COURT OF ORISSA:

BY ORDER

CUTTACK
DTD.08.05.2026

SD/ SHIBASISH GIRI
DY. REGISTRAR (JUDL.)